



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Tender

Reference No.:IRDAI/ADMN/MISC/TNDR/136/05/2021

Date:17/05/2021

Corrigendum to e-tender No. IRDAI/ADMN/MISC/TNDR/136/05/2021 for providing Housekeeping services on Outsourcing basis to IRDAI, New Delhi

Corrigendum to e-tender No. IRDAI/ADMN/MISC/TNDR/136/05/2021 for providing Housekeeping services on Outsourcing basis to IRDAI, New Delhi

With regard to the above e-tender, the following modifications (highlighted in bold and italics) may be noted:

Para No.	Original	Modified
17 (I) Heading	Uniform and Other Facilities: It shall be the responsibility of the successful tenderer to provide full uniform (summer and winter both) with the name plate/identity card to the manpower deployed to perform their duties. The identity cards shall be produced on demand by any authority of IRDAI or of the Government.	Uniform and Other Facilities (<i>applicable only for categories of Semi-Skilled, Unskilled and Security Guard Without Arms</i>) – It shall be the responsibility of the successful tenderer to provide full uniform (summer and winter both) with the name plate/identity card to the manpower deployed to perform their duties. The identity cards shall be produced on demand by any authority of IRDAI or of the Government.
10 i (Articles of Agreement)	Uniform and Other Facilities: It shall be the responsibility of the successful tenderer to provide full uniform (summer and winter both) with the name plate/identity card to the manpower deployed to perform their duties. The identity cards shall be produced on demand by any authority of IRDAI or of the Government.	<i>Uniform and Other Facilities (applicable only for categories of Semi-Skilled, Unskilled and Security Guard Without Arms) –</i> It shall be the responsibility of the successful tenderer to provide full uniform (summer and winter both) with the name plate/identity card to the manpower deployed to perform their duties. The identity cards shall be produced on demand by any authority of IRDAI or of the Government.

Part II Financial Bid	*-Rates shall be inclusive of Minimum Basic Wages plus VDA, Employees Provident Fund Contribution, Employees State Insurance Contribution, Employees Deposit Linked Insurance (EDLI), EDLI administrative charges, Bonus and other charges, if any, which shall be in accordance with the latest order of Central/State Government, as the case may be. All Charges will be as per applicable statutory provisions. Fixed Uniform Washing Allowance shall be given to C, D and E Categories mentioned above.	*-Rates shall be inclusive of Minimum Basic Wages plus VDA, Employees Provident Fund Contribution, Employees State Insurance Contribution, Employees Deposit Linked Insurance (EDLI), EDLI administrative charges, Bonus and other charges, if any, which shall be in accordance with the latest order of Central/State Government, as the case may be. All Charges will be as per applicable statutory provisions. Fixed Uniform Washing Allowance shall be given to B, C, D, E and F Categories mentioned above.
Addition		<p><i>One of the conditions of eligibility Criteria (Pre-qualification Criteria) is that the Tenderer should be registered with the Competent Authority of the State Govt. under the Private Security Agencies (Regulation) Act, 2005 and the certificate should be valid for two years beyond the entire period of the contract.</i></p> <p><i>Self-attested copy of valid license for security services under Private Security Agencies (Regulation) Act, 2005, valid for the entire period of the contract needs to be submitted along-with the Technical Bid.</i></p> <p><i>For Security Guards Without Arms other parameters of the uniform shall conform to the specifications in the PSARA, 2005.</i></p>

All other terms and conditions remain unchanged.

17.05.2021

Chief General Manager,
IRDAI, Hyderabad

